

**[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]**

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 25/2019-Customs (N.T./CAA/DRI)**

New Delhi, dated the 27<sup>th</sup> June, 2019

S.O. (E) - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	Shri Vikas Sharma, No. 6, Chand Nagar, Near Tilak Nagar, New Delhi and 14 others.	C. No. VIII/ICD/ 6/TKD/ SIIB-EXP/ DRI-SCN/ Export India/20/2018 dated 25.05.2018.	Joint/Additional Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.	Joint/Additional Commissioner of Customs (Export), Air Cargo Complex, New Custom House, New Delhi
2.	Shri Vikas Sharma, No. 6, Chand Nagar, Near Tilak Nagar, New Delhi and 16 others.	F. No. VIII (6) ICD/PPG/DBK/ DRI Matter/1037/ 2017 dated 17/19.04.2018	Joint/Additional Commissioner of Customs (Export), Inland Container Depot-Patparganj, Delhi.	(For Sl. No. 1 to 3 of the table).
3.	Shri Vikas Sharma, No. 6, Chand Nagar, Near Tilak Nagar, New Delhi and 26 others.	C. No. VIII(10) ACE/ SIIB/ 10/2018 dated 29.03.2019/ 01.04.2019 Show Cause Notice No. 4/2019)	Joint/Additional Commissioner of Customs (Export), Air Cargo Complex, New Custom House, New Delhi.	
4.	M/s SI Group India Pvt. Ltd., D-2/1, TTC Industrial Area, Thane, Belapur Road, Navi Mumbai, Maharashtra-400705.	F. No. DRI/KZU/ CF/Enq- 83 (Int-9)/2018 dated 28.04.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Principal Commissioner/ Commissioner of Customs, New Custom House, Ballard Estate, Mumbai. Principal Commissioner/ Commissioner of Customs, Custom House,	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

			Near Balaji Temple, Kandla.	
5.	M/s VGS Enterprises, X-65, Loha Mandi, Naraina, New Delhi,  Shri Vaibhav Gupta, R/o-S-351, Panchsheel Park, Delhi,  and Shri Arun Gupta, R/o-S-351, Panchsheel Park, Delhi.	F. No. DRI/DZU/ 23/Int/09/2015 dated 13.10.2017 read with corrigendum dated 23.01.2018 (Show Cause Notice No. 54/2017).	Joint/Additional Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.  Joint/Additional Commissioner of Customs (Import Gr.IV), Nhava Sheva-III Jawaharlal Nehru Custom House, Raigad.  Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	Joint/Additional Commissioner of Customs (Import Gr. IV), Nhava Sheva-III Jawaharlal Nehru Custom House, Raigad.
6.	M/s Krishna Overseas, 2856, 2 <sup>nd</sup> Floor, Bazar Sikriwalan, Hauz Qazi, Delhi-110006 and 2 others.	F. No. DRI/DZU/ 23/Enq- 29/2017 dated 27.09.2017 (Show Cause Notice No. 44/2017).	Joint/Additional Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi (For Sl. No. 6 to 8 of the table).
7.	M/s Krishna Overseas, 2856, 2 <sup>nd</sup> Floor, Bazar Sikriwalan, Hauz Qazi, Delhi-110006 and 3 others.	F. No. DRI/DZU/ 23/Enq- 29/2017 dated 25.10.2017 (Show Cause Notice No. 57/2017).	Joint/Additional Commissioner of Customs (Export), Inland Container Depot- Tughlakabad, New Delhi.  Joint/Additional Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi.	
8.	Sh. Anil Aggarwal, House No. 30, North Ex. Model Town, Phase-III, New Delhi and 11 others.	F. No. DRI/DZU/ 23/Enq- 29/2017 dated 19.03.2019 (Show Cause Notice No. 07/2019).	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi  Joint/Additional Commissioner of Customs (Import), Inland Container Depot- Tughlakabad, New Delhi	

[F. No. DRI/HQ-CI/50D/CAA-20/2019-CI]

(SUCHETA SREEJESH)  
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI-Delhi and Kolkata with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*